

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 128/2007
RT No. 39/2016**

Hem Raj Singh

...Petitioner

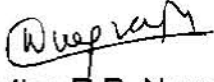
Versus.

M/s Naraingarh Distillery Ltd. & Ors.

...Respondents

Present: Mr. Rakesh Kumar, Advocate for petitioner
Ms. Rashmi Dhillon, Advocate with Ms. Rupinder Kaur,
Advocate for respondents No.2 to 4.
Mr. Pawandeep Singh, Advocate for respondents
No. 1 & 5 to 9.

Mr. Rakesh Kumar, Advocate for petitioner and learned counsel for
respondents No.2 to 4 have filed the written submissions. Arguments concluded.
Reserved.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

January 11, 2017

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